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Title: Motion to consider Prevention Of Corruption (Amendment) Bill, 2008 (Motion Adopted and Bill Passed).

MR. DEPUTY-SPEAKER: Now, we shall take up item no. 43.

...(Interruptions)

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): I beg to move:

"That the Bill to amend the Prevention of Corruption Act, 1988, be taken into consideration."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill to amend the Prevention of Corruption Act, 1988, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER: The House shall now take up clause by clause consideration of the Bill.

The question is:

"That clauses 2 to 7 stand part of the Bill."

The motion was adopted.

Clauses 2 to 7 were added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI PRITHVIRAJ CHAVAN: I beg to move:

"That the Bill be passed."

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

14.06 hrs

(At this stage, Shri N.N. Krishnadas and some other hon. Members came and stood near the Table.)

...(Interruptions)